

OFFICE OF THE DISTRICT & SESSIONS JUDGE: HOSHIARPUR

PUBLIC APPOINTMENTS

Sr. No.	Nature of Post	No. of Posts	Pay Scale (Rs.)	Qualification
1.	Peon	13 1 Sportsman 1 B.C. 8 General 1 SC(ESM) 1 ESM 1 BC(ESM)	Fixed monthly emoluments of Rs.4900/- in the pay scale of Rs.4900-10680 + 1300 Grade pay, as per Punjab Govt. letter No.7/204/212-4FPI/66 dated 15.01.2015 or as admissible from time to time	The candidate should have knowledge of Punjabi language upto middle standard.

NOTE

1. Applications are invited for filling up abovesaid vacant posts on plain paper with complete bio-data/correspondence address with contact number, if any, alongwith attested copies of testimonials and two latest passport size photographs and the same should reach this office by 17.08.2015 (Monday) at 5.00 P.M. The incomplete applications and those received after due date shall be rejected, without assigning any reason. The Candidates should mention the name of post on the envelope of the application.
2. The reservation of the vacancies will be as per the policy of Punjab Government.
3. The post of reserved category will be offered to the candidates of General category, if no suitable candidate from the reserved category is found available.
4. Age limit for the posts of Peon should be between 18-37 years as on 01.01.2015 for General category. Relaxation in the age of reserved categories will be given as per rules.
5. Number of posts may increase or decrease
6. In case of cancelation/postponement of interview for the abovesaid posts, due to administrative reasons, this office will not be responsible.
7. The Interview will be conducted in this office at 9:30 A.M. Alphabets of the first name of the candidates and date of Interview will be as under:

Date of Interview for the posts of Peon

Name of candidates having first name
bearing alphabets

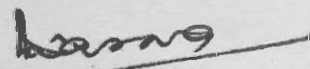
A to M: 26.08.2015 (Wednesday)

N to Z: 28.08.2015 (Friday)

& candidates sponsored by
Employment Exchange
Hoshiarpur

8. No T.A./D.A. will be paid to the candidates appearing for interview and no separate information will be given.

Dated: 21.07.2015


(Sunil Kumar Arora)
District & Sessions Judge
Hoshiarpur
Madan Lal